

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

CP 928/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.08.2023

NAME OF THE PARTIES: CHITERI BIOTECH PVT LTD V/s ROC
MUMBAI

Section 252(1) of the Companies Act, 2013

ORDER

CP 928/MB/2019

- 1) Mr. Shashwat Rai, Ld. Counsel for the Petitioner is present. Respondent has not yet placed on record their Report.
- 2) In that view of the matter, Respondent, Registrar of Companies, is directed to place on record their Report well before the adjourned date.
- 3) Accordingly, stand over to 15.09.2023 for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare